

**Madras High Court****Madras High Court  
Case Details**

Case Type	: WP	
Filing Number	: 1013741/2001	Filing Date: 01-01-2001
Registration Number	: 13741/2001	Registration Date: 01-01-2001
<b>CNR Number</b>	<b>: HCMA01-015080-2001</b>	

**Case Status**

First Hearing Date	: 13th July 2009
Decision Date	: 16th December 2019
Case Status	: CASE DISPOSED
Nature of Disposal	: Contested--ALLOWED
Coram	: 16628Honourable Dr Justice VINEET KOTHARI , Honourable Mr Justice R. SURESH KUMAR
State	: TAMIL NADU
Judicial	: WRITSECTION
Causelist Name	: Regular List

**Petitioner and Advocate**

1) Advocate- MR.S.SIVANANDAM
---------------------------------

**Respondent and Advocate**

1) Advocate - AGP(W) FOR RR2 TO 4, R1-UNION OF INDIA REP BY THE,SECRETARY MINISTRY OF REVENUE,FINANCE NEW DELHI
--

**History of Case Hearing**

Cause List Type	Judge	Business On Date	Hearing Date	Purpose of hearing
	Honourable Dr Justice VINEET KOTHARI , Honourable Mr Justice R. SURESH KUMAR			Disposed
	Honourable Mr Justice N. PAUL VASANTHAKUMAR , (Weekly List)			
	Honourable Mr Justice N. PAUL VASANTHAKUMAR , (Weekly List)			
Regular List	Honourable Dr Justice VINEET KOTHARI , Honourable Mr Justice R. SURESH KUMAR		10-12-2019	FINAL HEARING CASES (WP)
Regular List	Honourable Dr Justice VINEET KOTHARI , Honourable Mr Justice R. SURESH KUMAR		16-12-2019	FINAL HEARING CASES (WP)

Order not uploaded by concerned court